

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 179 of 2017

Dated : 3rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Odisha Power Transmission Corporation Limited ... Appellant(s)
Versus
Tata Sponge Iron Limited & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.
Mr. R.M. Patnaik
Mr. P.P. Mohanty for R-1

Mr. Rutwik Panda
Ms. Anshu Malik for R-2

ORDER

List the matter for hearing on **11.02.2020.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**